

Defence Stores

344 Shri H. N. Mukherjee: Will the Minister of Defence be pleased to state:

(a) the total value of Defence Stores purchased from abroad in 1955-56 and 1956-57,

(b) the total value of indigenous purchases made during the same period; and

(c) the steps, if any, taken or proposed to be taken for immediate and effective economies in respect of foreign purchases?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The total value of Defence stores purchased from abroad is as follows

Year	Amount (In lakhs of Rs)
1955-56	2662 66
1956-57	4244 15 + 1354 77 = 5598 92
	(expenditure compiled up to March, 1957)

(b) Indigenous purchases are made in respect of stores which are manufactured in this country as well as those that are available in this country but manufactured abroad. The value of these stores is as follows—

Year	Amount (In lakhs of Rs)
Indigenous stores	
1955-56	2647 61
1956-57	2704 07*

(c) Government resort to importing Defence stores from abroad only in the case of specialized type of equipment, security stores and other items which cannot be procured from within the country or which cannot be manufactured in Ordnance Factories. Government are, however, engaged in a continuous examination of the list of Defence stores which are imported from abroad with a view to finding out which of them are capable of indigenous production/manufacture

*Expenditure compiled up to March 1957

It is also proposed to modernise and replace plant and machinery of the Ordnance Factories and expand the capacity of certain Factories with a view to reducing the foreign purchases

The technical development establishments are assisting private industry to develop manufacture of certain items hitherto imported. A high level committee has recently been appointed to go into the whole question of stepping up indigenous production to achieve maximum self-sufficiency.

Social Welfare Services in Orissa

345 Shri B. C. Mullick: Will the Minister of Education and Scientific Research be pleased to state

(a) the amount of grant-in-aid given by the Central Social Welfare Board to each of the social welfare institutions of Orissa during 1956-57, and

(b) the target fixed for developing the social welfare services in Orissa during the Second Five Year Plan period?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) A statement giving the requisite information is placed on the Table [See Appendix II, annexure No 30]

(b) Four Welfare Extension Projects are expected to be functioning on an average in each district of Orissa State during the Second Plan period. No state-wise targets have been fixed for giving grants to the voluntary welfare organisations.

Hindi Scholarships to Orissa Students

346 Shri B. C. Mullick: Will the Minister of Education and Scientific Research be pleased to state

(a) the number of students of the State of Orissa awarded scholarships by the Centre for higher studies in Hindi during 1956-57,

(b) the total amount of scholarships sanctioned for the purpose during the same period, and

(c) the quota, if any, fixed for 1957-58?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Two

(b) No amount has been paid so far, as one of the two selected scholars has joined an institution and formalities are being completed to make the payment to him. The other scholar has not yet joined.

(c) The quota for 1957-58 has not been fixed so far.

Multi-purpose Schools in Rajasthan

347 Shri Onkar Lal: Will the Minister of Education and Scientific Research be pleased to state the number of High and Higher Secondary schools to be converted into Multi-purpose Schools in Rajasthan during 1957-58?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): One, Sir

Scheduled Castes and Backward Classes Income Tax Officers

348 Shri Onkar Lal: Will the Minister of Finance be pleased to state the number of Income Tax Officers

Year	I A S		I P S	
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes
1956	1	1	3	1
1957	5	—	10	1

No seats are reserved for others, nor is such information available except for the Scheduled Castes and Scheduled Tribes.

Retired Army Officers

350 Shri B. S. Murthy: Will the Minister of Defence be pleased to refer to the replies given to Starred Questions Nos 102 and 110 on the 17th July, 1957 and state

and Inspectors and Class IV employees who belong to Scheduled Castes and Backward Classes in Rajasthan?

The Minister of Finance (Shri T. T. Krishnamachari): The following are the numbers of Income-tax Officers, Inspectors and Class IV employees belonging to Scheduled Castes and Backward Classes in Rajasthan:

	Scheduled Castes	Backward Classes
Income-tax Officers	One	Nil
Inspectors	Two	Nil
Class IV employees	21	5

Indian Administrative and Police Service

349 Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state the number of candidates belonging to Scheduled Castes, Scheduled Tribes and other Backward classes selected during 1956-57 by the Union Public Service Commission, New Delhi for appointment to the Indian Administrative and Police Services?

The Minister of Home Affairs (Pandit G. B. Pant): The requisite information in respect of candidates belonging to Scheduled Castes and Scheduled Tribes is given below—

(a) the reason for the shortage of suitable officers for promotion in place of the retired ones,

(b) whether any representation has been made that re-employment of retired officers was injurious to the interests of those that were ripe for promotion, and

(c) the extra expenditure involved by the re-employment of retired officers?